

(5)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

GA/TA/MP No CP NO. 50/99

Puneet Deo Mishra Versus Govind Vyas

Date of Order

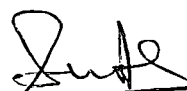
Orders

3-5-2000

Mr. Arvind Soni, Proxy to Mr. Mahendra Shah seeks adjournment. Allowed.

Mr. M. Rafiq, Counsel for the respondents
May be listed on 6-7-2000.

(N. P. NAWANI)
ADMINISTRATIVE MEMBER


S. K. Agarwal
Member (Judicial)

6-7-2000 Pt. S. K. Jain, proxy counsel for
Pt. Mahendra Shah, counsel for the petitioner.
Pt. Hemant Gupta, proxy counsel for
Pt. M. Rafiq, counsel for the respondents.

Mr. S. K. Jain, appearing on behalf of the learned counsel for the petitioner, submitted that he has instructions to report that the relief prayed for by the applicant in the OA has been granted and the applicant/petitioner does not press this CP.

Recording the statement, this CP is dismissed as not pressed.

(N. P. NAWANI)
Administrative Member


(B. S. RAIKOTE)
Vice Chairman

Additional Affidavit
Filed.


Received copy

8/10/7. 2000

copy sent to
applicant
note 16/5
dated 17/7/2000